	Annexure 4													
Name of the Corporate Debtor: Jaiprakash Associates Limited; Date of Commencement of CIRP: 3rd June, 2024; List of Creditors as on 20th February, 2025														
List of Unsecured Financial Creditors (Other than Financial creditors belonging to any class of creditors)														
		Details o	of claim received	Details of claim admitted							Amount			
								% of	Amount	of any				
								Whether	voting	of	mutual			
				Amount of Claim	Nature	Amount covered by	Amount covered by	related	share in	contigent	dues,	Amount of claim not	Amount of claim under	Remarks,
S.no	Name of Creditor	Date of receipt	Amount claimed	admitted	of Claim	security interest	Guarantee	party?	CoC	claim	that may	admitted	verification	if any
1	State Bank of India	18 June 2024	5,61,58,27,272.87	5,61,58,27,272.87	Loan		5,11,72,82,206.87	No	0.98%		-		0.00	
2	ICICI Bank Limited	18 June 2024	35,70,17,742.80	35,70,17,742.80	Loan			No	0.06%	-	-		-	
3	Axis Bank Limited	14 June 2024	8,53,11,99,523.22	8,53,11,99,523.22	Loan		-	No	1.49%			-	-	
4	Punjab National Bank	15 June 2024	3,14,18,19,896.00	1,48,40,64,537.00	Loan		-	No	0.26%			1,65,77,55,359.00	-	
	The Bank of New York Mellon, London Branch	17 June 2024	8,78,89,05,119.00	8,78,89,05,119.00	Loan			No	1.53%	-	-		-	
	South Indian Bank	15 June 2024	16,02,32,529.98	-	Loan	-	-	No	0.00%	-	-	16,02,32,529.98	-	
7	Punjab and Sind Bank	15 June 2024	56,31,52,962.00	9,15,848.00	Loan		-	No	0.00%			56,22,37,114.00		
8	Jammu & Kashmir Bank Ltd	15 June 2024	7,23,738.00	7,23,738.00	Loan		-	No	0.00%			-	-	
9	Small Industries Development Bank of India (SIDBI)	14 June 2024	2,07,87,79,354.94	2,07,87,79,354.94	Loan		2,07,87,79,354.94	No	0.36%		-	-	-	
	Bank of Baroda	15 June 2024	1,57,07,17,124.22		Loan			No	0.00%	-	-	1,57,07,17,124.22	-	
Total			30,80,83,75,263.03	26,85,74,33,135.83			7,19,60,61,561.81		4.69%	-	-	3,95,09,42,127.20	0.00	

- Notes:

 1. Admitted amount of the Financial creditors also includes claims admitted against fund based and non fund-based exposures both

 2. The admitted claim of the following banks has been reduced due to release of Bank Guarantee for INR 45.16 Cr which was included in claim.

 (i) Asta Bank Liva Bot of amount INR 2 of for Natural PM of Ste

 (ii) State Bank of India Bot of amount INR 1.1 Cr for Lanco Teesta HEP

 (iii) State Bank of India Bot of amount INR 4.60 Cr for Lone Teesta HEP

 (iv) IDBI Bank Bot of amount INR 4.60 Cr for Lone Teesta HEP

 (iv) IDBI Bank Bot of amount INR 4.60 Cr for Chenab Valley Power Projects Limited

 (iv) IDBI Bank Bot of amount INR 4.50 Cr for Chenab Valley Power Projects Limited

 (iv) IDBI Bank Bot of amount INR 5.70 Cr for President of India through Commisioner of Custom

 (iv) Indian Overseas Bank Bot of amount INR 5.70 Cr for Narmada Hydra Electric Development Corporation Limited

 3. The amount not admitted includes the amount claimed by Bank of Baroda, Punjab & Saind Bank, Punjab National Bank and South Indian Bank against their exposures in ICCL. Based on a perusal of the ICCL. Admission Order and the aforesaid findings made therein, we note that the Hor 'Die NCL'T has india the Master Restructuring Agreement dated 31 October 2017 entered into between JAL and its lenders, has not been implemented. In view of the findings of the Hor)'ble NCL'T, the undersigned as the RP of JAL is unable to admit the claims filed by the lenders in the corporate insolvency resolution process of JAL against the dete of ICCL.

 4.14 Has had redeed 28 00 66 0000 Assertation for Serverise Limited (*ACPE has invoked the said release over the shares 14) has
- 4. JAL had pledged 28 09 66 000 shares 74 of share capital of BJCL) held by JAL in BJCL in favour of Yes Bank Limited, which exposure of Yes Bank Limited was assigned by it to Asset Care Reconstruction Enterprise Limited (* ACRE has invoked the said pledge over the shares JAL has challenged the invocation of the pledge in a suit before the Horbite Delhi High Cort, which currently remains sub judice
- 5. The claims have been admitted on provisional basis and status of claims is subject to further revision on the basis of verification of any additional documents/information as and when received

Annexure 4A Name of the Corporate Debtor: Jaiprakash Associates Limited; Date of Commencement of CIRP: 3rd June, 2024; List of Creditors as on 20th February, 2025

Name of the Corporate Debtor: Jaiprakash Associates L List of unsecu						ured Financial Creditors (Other than Banks/ NBFCs/ FI							
		Details of claim received				of claim a				Amount			
S.no	Name of Creditor	Date of receipt		Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	Amount of contigent claim	of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
	Abhay Rana and Manju Rani	16-Jun-2024	3,25,000	-	-	-	-	No	-	-	-	3,25,000	
	Akhauri Rajesh Sinha	15-Jun-2024	4,65,185		-	-	-	No		-	-	4,65,185	
3	Anita Dixit	08-Oct-2024	1,80,000	-	-	-	-	No	-	-	-	1,80,000	-
	Anita Himatsingka	17-Jun-24	4,22,082	-	-	-		No		-	-	4,22,082	
	Anjan Kumar Mehra & Sonia Mehra	17-Jun-24	4,58,203	-	-	-	-	No	-	-	-	4,58,203	
6	ankur verma Jointly With priyanka verma and vandana verma	15-Jun-2024	1,86,65,415	-	-	-	-	No	-	-	-	1,86,65,415	
	ANNAPURNA S & HARSHA NAGESH	16-Jun-24	12,53,793	-	-	-	-	No	-	-	-	12,53,793	
	Anshuman Sinha & Juhi Sinha	01-Jul-2024	32,86,754	-	-	-	-	No	-	-	-	32,86,754	
	ARCHANA PUNN	14-Jun-24	4,79,37,094	-	-	-	-	No	-	-	-	4,79,37,094	
	ARUN SHARMA Asha N	13-Aug-2024 16-Jun-24	23,42,737 16,56,845	-	-	-	-	No No	-	-	-	23,42,737 16,56,845	
	ASSOCIATION OF APARTMENT OWNER PAVILION COURT AND PAV		3,62,49,63,966	-	-	-	-	No		-	-	3,62,49,63,966	
	Atul Nagpal	20-Aug-2024	2.14.48.575	-	-		_	No		-	-	2.14.48.575	
	AUGUSTA TOWN HOMES GOLF APARTMENT OWNERS ASSOCIATIO		25,25,20,000	-	-	-		No		-	-	25,25,20,000	
	BANI GULATI	17-Jun-2024	8,37,313	-	-	-	-	No		-		8,37,313	
	Basant Singh Kushwah	24-Jun-2024	30,67,800		-	-	-	No	-	-	-	30,67,800	-
	Bhavna Kumar	17-Jun-2024	3,94,130		-	-		No		-	-	3,94,130	
	BHOLENATH ENTERPRISE	15-Jun-2024	42,128			-	-	No				42,128	
19	Chavijit Singh Bawa & Sangeeta Bawa	16-Jun-2024	1,41,37,212		-	-	-	No	-	-	-	1,41,37,212	-
	Clearwater Capital Partners Emerging Markets V Limited	17-Jun-24	28,89,42,279		-	-	-	No	-	-	28,89,42,279	-	-
	Clearwater Capital Partners Fund IV, L.P.	17-Jun-24	3,05,98,98,738	-	-	-	-	No	-	-	3,05,98,98,738	-	1
	Cowell & Lee Asia Credit Opportunities Fund	17-Jun-24	63,33,61,423	-	-	-	-	No	-	-	63,33,61,423		1-
	Dipak Raj Sood EMVEESS INFRAVENTURES PRIVATE LIMITED	17-Jun-24 08-Jul-2024	6,79,777 3.12.16.063	-	-	-	-	No No	-	-	-	6,79,777 3,12,16,063	
	GAGAN LUTHRA/ LUTHRA YOGESH LUTHRA	29-Aug-2024	3,12,16,063	-	-	-	-	No	-	-	-	3,12,16,063	
	IMPERIAL COURT APARTMENT OWNERS ASSOCIATION	29-Aug-2024 17-Jun-24	11,15,783	-	-	-		No				13,26,49,440	
	K NAGESH AND ANNAPURNA S	16-Jun-24	56,40,833	-	-		_	No		-	-	56,40,833	
	KALYPSO B3 APARTMENT OWNERS' ASSOCIATION	16-Jun-2024	11,13,58,485	-	-	-		No		-	-	11,13,58,485	
	LUV TRIKHA	23-Jun-2024	Amount not mentioned	-	-	-	-	No		-		Amount not mentioned	-
30	M/s Mittal Indraestate Private Limited	18-Jun-2024	6,47,49,856	-	-	-	-	No		-	-	6,47,49,856	-
	M/S. Shri Ram Enterprises	17-Jun-2024	32,80,000	-	-	-	-	No		-	-	32,80,000	
	Madhvi Kedia	17-Jun-2024	9,15,755	-	-	-	-	No	-	-	-	9,15,755	
	MAHAVIR COAL RESOURCES PRIVATE LIMITED	17-Jun-2024	5,57,10,685	-	-	-	-	No	-	-	-	5,57,10,685	
	Manav Mehra	17-Jun-2024	8,39,332	-	-	-	-	No	-	-	-	8,39,332	
35	Manju Gupta	17-Jun-2024	2,56,003	-	-	-	-	No	-	-	-	2,56,003	
	MANJULA PODDAR MEDIFIECT ESTATES I I P	16-Jun-24 17-Jun-2024	18,13,962 5.52,450	-	-	-	-	No	-	-	-	18,13,962 5,52,450	
	MIGRANI ENVIROTECH ENGINEERS PVT. LTD.	17-Jun-2024 22-Jun-2024	5,52,450	-	-	-	-	No	-	-	-	5,52,450 10,37,789	
	MOLLY MEHRA	17-Jun-2024	10,37,789	-	-	-	-	No No	-	-	-	10,37,789	
	Mukul Chaudhry	31-Aug-24	7,20,712					No			_	7,20,712	
	Navin Kumar Mittal (Jointly with Praveen Kumar Mittal)	17-Jun-2024	1,06,518	-	-		_	No		-	-	1,06,518	
	NET ENERGY PRIVATE LIMITED	17-Jun-2024	5,14,30,137	-	-	-	-	No	-	-	-	5,14,30,137	
	NIKHIL PODDAR	16-Jun-24	15,44,530	_	-	-	-	No		-	-	15,44,530	
	NIKUNJ PODDAR	16-Jun-24	4,54,663	-	-	-	-	No	-	-	-	4,54,663	
	Paramount Roadways	17-Jun-24	21,26,000	-	-	-	-	No		-	-	21,26,000	-
	PARAMOUNT ROADWAYS	15-Jun-2024	20,58,000	-	-	-	-	No	-	-	-	20,58,000	
	Pawan Kumar Anand & Smita Anand	17-Jun-24	3,92,595	-	-	-	-	No	-	-	-	3,92,595	
	PRADEEP BINDAL	17-Jun-2024	35,28,000	-	-	-	-	No	-	-	-	35,28,000	
	Prayga Mishra Sood & Ankur Sood	20-Jun-24	6,00,678	-	-	-	-	No	-	-		6,00,678	
	Premraj Keshyep	17-Jun-24	5,81,804	-	-	-	-	No	-	-		5,81,804	
	Rachit Kedia	17-Jun-2024 17-Jun-2024	1,45,507 1,75,812	-	-	-		No No		-		1,45,507 1,75,812	+
	Rahul Kumar Raj Kumar Kedia	17-Jun-2024 17-Jun-2024	1,75,812 96,857		[-		No			-	1,75,812 96,857	
	RAI KUMAR SHARMA	13-Aug-2024	23.43.989	-	ļ	-	_	No	_	-	-	23,43,989	
	RAJKUMAR PODDAR	16-Jun-24	17,79,025	_	-	-	_	No	_	-		17.79.025	
	RAVI KUMAR TUTEJA	14-Jun-24	8,33,040		ļ.	-		No		-	-	8,33,040	
	Sachin Chaudhry	17-Jun-24	8,20,541	-	ļ-	-	-	No	-	-		8,20,541	
	SHREE MATA VAISHNO ENTERPRISES	15-Jun-2024	4,35,619	-	-	-	-	No	-	-	-	4,35,619	
	Shree Narayan Jha (jointly with Leela Jha)	17-Jun-2024	4,79,732		<u>-</u>	-		No			-	4,79,732	
60	Shreya Mishra & Neeraj Subhash Jain	20-Jun-24	5,33,664		Ŀ	Ŀ	Ŀ	No	<u> </u>			5,33,664	-
61	Sumeet Patney	15-Jun-2024	41,44,042	-	-	-	-	No	-	-		41,44,042	-
	Suresh Kumar	17-Jun-2024	12,02,088	-	-	-	-	No	-	-	-	12,02,088	
	SURESH KUMAR ARORA	14-Jun-24	2,86,900	-	-	-	-	No	-	-		2,86,900	
	Sushant Sharma SYED TARIO YUSUF AZIZ & MRS. FOLIZIA AZIZ	17-Jun-2024	2,10,000	-	-	-	-	No	-	-	-	2,10,000	
		17-Jun-2024	3,25,000	-	-	-	-	No No	-	-	-	3,25,000 4.01.431	
	V.I.P. Growth Fund Pvt. Ltd. Vandana Kedia	18-Jun-2024	4,01,431	-	ř –	-	-	No No	-	-	-		
	Vineet Nanda	16-Jun-24 29-Oct-2024	87,010 910249		1	-		No No	-			87,010 910249	
	Vineet Nanda Vinod Kumar Gupta	17-Jun-2024	Amount not mentioned		-	-		No				Amount not mentioned	ŧ-
	Virender Kumar	17-Jun-2024	6.85.000	-	ļ	-	-	No	_			6.85.000	-
	VISHNU KUMAR SINGH	17-Jun-2024	Amount not mentioned	-	-	-	-	No	-	-		Amount not mentioned	-
	VISHNU KUMAR SINGH	17-Jun-2024	Amount not mentioned	-	-	-	-	No	-	-	-	Amount not mentioned	-
	Wish Town Home Buyers Welfare Society	17-Jun-24	17,69,53,75,128	-	-	-	-	No	-	-	-	17,69,53,75,128	-
	VIPUL JAIN	16-Dec-24	11,50,297.00	-		-	-	No	-		-	11,50,297.00	I
75	M/S HIGH TECH RETREADERS (P) LTD.	14-Jan-25	4,88,85,757	-	-	-	-	No	-	-		4,88,85,757	-
76	VIJAY DARSHAN YADAV	27-Jan-25	5,40,135	-	-	-	-	No	-	-	-	5,40,135	
	Total	l	26,21,48,83,826	-	-	-	-	-	-	-	3,98,22,02,441	22,23,26,81,385	1

Total

Total

Total

26,21,46,93,926

1. General Note applicable to the claims verification process of Jaiprakash Associates Limited

1. General Note applicable to the overall claim verification process

1.1. As part of the verification of the claims, there are following categories of "verification" to take note of, as laid out belowa. Amount Admitted - refers to the amount/claim that has been admitted basis the verification from the documents submitted by the claimant and the status of these claims shall be updated to up croses subject to availability of relevant information of Corporate Debtor.

b. Amount under verification - refers to the amount/claims that are currently under review and the status of the same shall be updated post verification, subject to availability of relevant information of the companies.

C. This is a not a final list of redictors and adjustments will be made following further verification. The verification of claims is under process and the list shall be updated on periodical basis.

periodical basis.

d. The amount not admitted includes claim of (Clearwater Capital Partner Emerging Markets V Limited, Clearwater Capital Partners Fund IV, L.P., Cowell & Lee Asia Credit
Opportunities Fund) for Series A (Convertible Bonds) and Series B (Amortzing Bonds) Issued by Corporate Debtor. The said more processed been filed by Bank of New York
Melion (Debenture) Trustee) on behalf of the above-mentioned bond holders and same has been admitted by the Resolution Profession.